

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 22-03-2024 AT 10.30 A.M. THROUGH VIDEO CONFERENCING:

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : IA(IBC)/2397(CHE)2023

PETITION NUMBER : CP(IB)/1515(CHE)2018

NAME OF THE PETITIONER : Sanjiv Kumar Gupta

NAME OF THE RESPONDENT(S) : Commissioner (Industrial Area Local Authority) & Anr

UNDER SECTION : Sec 60(5) & 238 of IBC, 2016 r/w Rule 11 of NCLT, Rules 201

ORDER

Ld. Counsel Mr.Rohan Rajasekaran appears for the Applicant. Ld. Counsel Mr.P.Ganesan appears for the Respondent.

Respondent has not filed reply/counter in this case and hence this application is opened.

Respondent is given opportunity to file reply/counter within 2 weeks, failing which Respondent will be set exparte.

Registry is directed to issue notice to the Respondent.

List the application on **15.04.2024** for further hearing.

-SD-

RAVICHANDRAN RAMASAMY
Member (Technical)

-SD-

JYOTI KUMAR TRIPATHI
Member (Judicial)

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